

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 167**  
**(IB)-603(PB)/2019**

**IN THE MATTER OF:**

Mrs. Bhupinder Kaur

.... Applicant/petitioner

v.

M/s. Piyush Colonisers Ltd. & Ors.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 06.08.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT**

For the petitioner: -

For the respondent: -

**ORDER**

For order see CP No. (IB)-486(PB)/2018.

06.08.2019  
Ritu Sharma